**NATIONAL COMPANY LAW TRIBUNAL**
**AHMEDABAD BENCH**
**AHMEDABAD**

**TP Nos. 61-A to H of 2016 with**
**TP No. 61/397-398/NCLT/AHM/2016 (New)**
**CA Nos. 248/2014 & 55,108,115,141,142,170,181 of 2015**
**With CP No. 16/397-398/CLB/MB/2014 (Old)**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
**MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

Name of the Company: Dr. Sobhagyamal Jain & Ors.
V/s.
Sobhagya Hospital & Research Centre Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|---|---|---|---|---|
| 1. | ASHOK MEHTA | P.C.S. | A.R. for Petitioner/Applicant | |
| 2. | M. DUTTA. | ADVOCATE | for Respondent NO. 11. | |
| 3. | MR. NARENDRA SHARMA<br>MS. SAKSHI MEHLEY | Advocates | for R2 | Sakshi |
| 4. | Mr. Saurabh Soparkar<br>Mr. Vikas Baka,<br>Mr. Manu Aggarwal,<br>Mr. Kunal Vaishnav | Sr. Advocate<br>Advocate<br>Advocate | for R1 & R3 | |
| 5. | Manoj Munshi<br>Dr. H. P. Yadav.<br>Dr. Ravi Nagar | Adv. | for R/4 to R/7<br>R/5<br>R/7 | |

ORDER (P.T.O)

PCS Mr. Ashok Mehta present for petitioner. Learned Advocate Mr. Ajit Soparkar along with Advocates Mr. Vikas Baha, Mr. Kunal Vaishnav and Mr. Manu Aggarwal present for R 1-3. Learned Advocates Mr. Manoj Munshi present for R-4 to 7. Dr. H.P. Yadav present for R-5 and Dr. Ravi Nagar present for R-7. Learned counsel Mr. M. Dutta present for R-11.

Heard the arguments of the learned PCS for applicants in CA 108/2015. Heard the arguments of Learned counsel for petitioners and respondents in CA 181/2015 and CA 115/2015 .

For continuation of arguments of other parties, stand over to 23.09.2016.

22/9/16

**(BIKKI RAVEENDRA BABU)**
**MEMBER JUDICIAL**

Dated this 22nd day of September, 2016.